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required. I would like to know exactly from the hon. Member as to whether he wants the foreign debt of the country—in that case I have replied—or if he wants the debt of the Central Government of India and of the Part A and B States.

SHRI MAHESWAR NAIK: intention was to get information about internal indebtedness; not the foreign debt.

MR. CHAIRMAN: His question related to internal indebtedness and not foreign debt, he says.

SHRI M. C. SHAH: Internal indebtedness means the indebtedness of the Central and the State Governments and of all the people at large?

Mr. CHAIRMAN: The Governments'-Central and State.

SHRI M. C. SHAH: Excluding public debt of Part B States the outstandings on 31st March 1951 are not readily available. The rupee debt, that is, the outstanding loans inside India of the Centre and Part A States increased from Rs. 1497 crores on 31st March 1951 to Rs. 1686 crores on 31st March 1956, that is, an increase of Rs. 189 crores. The outstanding public loans of Part B States on 31st March 1956 amounted to Rs. 81 crores.

DIWAN CHAMAN LALL: much of this sum of Rs. 189 crores, excluding Part B States, was utilised for productive purposes?

SHRI M. C. SHAH: I have not got that break-up. I can only say that these are the outstanding loans of the Centre and Part A States. If there is a separate question on point, I will enquire.

## ALL-INDIA TRIBAL CONFERENCE

SAVITRY DEVI \*390. SHRIMATI NIGAM: Will the Minister for Home Affairs be pleased to state:

(a) whether Government propose to hold an All-India Tribal Conference in the near future; and

(b) the date and year when a conference was held last time?

to Questions

THE MINISTER FOR HOME AFFA-IRS (SHRI GOVIND BALLABH PANT); (a) There is no such proposal.

(b) 7th to 9th June 1952.

श्रीमती सावित्री देवी निगम : क्या में यह जान सकती हं कि इस ट्राइबल कांफ्रेंस में सरकार ने कितनी आर्थिक सहायता दी थी ?

श्री गोविन्द बल्लभ पंत : किस में ?

श्रीमती सावित्री देवी निगम : पिछली कांफ्रेंस जो कि सन् १६५२ में हुई श्री उसमें ?

श्री गोविन्द बल्लभ पंत : उचित सहायताः दी होगी।

श्रीमती सावित्री देवी निगम: कितनी धन राशिकी सहायता दी थी ?

श्री गोविन्द वल्लभ पंत : जितनी वहां काम में स्राई। सन् १९५२ का हिसाब स्राज किसको याद है।

श्रीमतीं सावित्रीं दवी निगम क्या मैं यह जान सकती हं कि इस कांकेंस में क्या क्या सिफारिशें की गई थीं स्रौर उनको इम्पतीपेंट करने में सरकार को कहां तक कामयाबी हासिल हुई है ?

श्रीं गोविन्द बल्लभ पंत : सन १६५२ में जो कांफ्रेंस हुई थी उसका हाल उस वका शेडियल्ड कास्ट कमिश्नर ने जो रिपोर्ट दी थी उसमें दिया हुम्रा है ऋौर वह रिपोर्ट मेम्बरों को भेजी गई थी। उस पर कितनी कार्यवाही हुई उसका भो व्यौरा उम रिवोर्ट म दिया हम्रा है। उम्मीद की जाती है कि मानतीय सदस्या उन सब रिपोर्टी को गौर से देखेंगो ।

SHRI V. PRASAD RAO: May I know, who are all invited to conference and what is the criterion for extending the invitations to these people.

SHRI GOVIND BALLAEA PANT: I have not been able to follow the question.

Oral Answers

Mr. CHAIRMAN: Who are all invited to this conference and how are the selections made? That is the question.

Shri GOVIND BALLABH PANT: In order to get over all these embarrasing questions, we are not holding any conference hereafter.

SHRI V. PRASAD RAO: Sir, I could not follow.

Mr. CHAIRMAN: The last conference was held in 1952 and the Home Minister says that he does not propose to hold any conference hereafter.

## SHABARIMALA TEMPLE FIRE INCIDENT

- \*391. Shri PERATH NARAYANAN NAIR: Will the Minister for Home Affairs be pleased to state:
- (a) whether a Committee was constituted by the Government of Travancore-Cochin to enquire into the Shabarimala Temple fire incident; and
- (b) if so, whether the Committee has since submitted its report and whether a copy of the Report will be laid on the Table of the House?

THE MINISTER FOR HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) No.

(b) Does not arise.

SHRI PERATH NARAYANAN NAIR: May I know, Sir, if any officer was deputed either by the Central Government or at the instance of the Central Government and has he made any report?

Shri GOVIND BALLABH PANT: This incident happened about five or six years ago. Many enquiries were held and the Travancore-Cochin Government deputed one of its own Deputy Inspectors General to investigate the matter and look into it carefully. After considering everything

they came to the conclusion that no action could be taken against anyone.

Shri PERATH NARAYANAN NAIR: Is the Government aware that three is a strong public feeling in the State that this burning of the temple was part of a move to incite communal feeling and that prominent personalities were involved in that?

Shri GOVIND BALLABH PANT: I hope that all will combine together to get over that communal feeling now that more than five years have passed and public interest requires that men should apply their minds to constructive work and not harbour such feelings any longer.

SHRI PERATH NARAYANAN NAIR: The feeling persists now, because certain personalities are shielded. Is the Government aware of that?

SHRI GOVIND BALLABH PANT: I have not followed the question.

MR. CHAIRMAN: The feeling persists because certain personalities are shielded—that is what he says.

SHRI GOVIND BALLABH PANT: Well, I am not aware of anyone being shielded.

## SERVICE CONDITIONS OF TEACHERS IN TRAVANCORE-COCHIN

- \*392. Shri GOVINDAN NAIR: Will the Minister for Education be pleased to state:
- (a) whether it is a fact that service conditions of teachers in private and Government-managed educational institutions in Travancore-Cochin are not uniform;
- (b) if so, what are the details of the anomalies; and
- (c) whether Government propose to introduce Public Service Commission tests for selecting teachers for private schools in that State; if so why?